

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001Court of District & Sessions Judge
SHIMLA

No.HHC/Admn.6 (20)/77-XIX-

Dated Shimla, the 15th June, 2017

Distry No. 6036

NOTIFICATION

Date... 15/6/2017

In view of Government of Himachal Pradesh Notification No. GAD-A(B)8-4/2001-III, dated 1.6.2017 declaring 16th June, 2017 as public holiday, the High Court of Himachal Pradesh has declared 16th June, 2017 as public holiday in the High Court and the District Courts, Shimla on account of polling in general elections to the Municipal Corporation, Shimla.

This will also be a paid holiday to the daily waged employees in the High Court and District Courts, Shimla and also within the meaning of Section 25 of the Negotiable Instruments Act, 1881. Those employees who are working in the Subordinate Courts having a right to vote in the Municipal Corporation, Shimla, shall also observe 16.6.2017 as special casual leave on the production of certificate from the concerned Presiding Officer to the effect that such employee has actually cast his/her vote.

BY ORDER**REGISTRAR GENERAL**Endst. No.HHC/Admn.6 (20)/77-XIX-¹⁷⁴⁸²⁻⁵¹⁰ Dated: 15.6.2017

Copy forwarded for information to:-

1. The Secretary Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
3. The Accountant General(Audit), H.P., Shimla.
4. The Accountant General (A&E), H.P., Shimla
5. The Advocate General, H.P. Shimla.
6. The Chief Secretary to the Govt. of H.P. Shimla.
7. The Principal Secretary/Special Secretary/Additional Secretary (Law) to the Govt. of H.P. Shimla.
8. The Registrar General, all High Courts in India.
9. The Assistant Solicitor General, Government of India, at Shimla.
10. The Registrar General, Registrar (Vigilance), Registrar (Judicial), Registrar(Rules), Registrar(Administration), Registrar(Establishment), Central Project Coordinator and Senior Civil Judge(Leave/Training Reserve) High Court of H.P., Shimla.
11. The Registrar, H.P. Administrative Tribunal, Shimla.
12. The Secretary, Lokayukta, H.P. Shimla.
13. The Registrar, Lokayukta, H.P., Shimla.
14. All the District/Additional District & Sessions Judges/Senior Civil Judges/Secretaries District Legal Service Authority/Mobile Traffic Magistrates/ Civil Judges in H.P.
15. The Presidents, District Consumers forums, Shimla, Mandi and Dharamshala, H.P.
16. The Presiding Officers, Labour Court, Shimla and Dharamshala, H.P.
17. The Member Secretary/Administrative Officer, H.P. State Legal Aid Service Authority, Shimla-9.
18. The Director/Joint Director/Deputy Director H.P. Judicial Academy, Ghandal, P.O. Shakrah, Sub-Tehsil Dhami, District Shimla-171011.
19. The Chairman, Himachal Pradesh Waqf Tribunal, Dharamshala.
20. The Secretary, Supreme Court Bar Association, New Delhi.

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21. The Secretary, H.P. High Court Bar Association, Shimla.
22. The Secretary, Bar Council of India, New Delhi.
23. The Secretary, Bar Council, of H.P. Shimla.
24. All the Secretaries of Bar Associations in H.P.
25. The Principal Private Secretary to Hon'ble the Chief Justice High Court of H.P., Shimla.
26. All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/Private Secretaries/Chief Librarian/Section Officers/Public Relation Officer/Protocol Officer/Estate Officer/Court Officer, Court Managers, High Court of H.P., Shimla.
27. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
28. The President/General Secretary, H.P. High Court Non-Gazetted Employees Association, Shimla.
29. Guard file.


Additional Registrar(O&A)